NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------|----------|-----------------------|-----------------|---|
| CP(IB) No.76/ BB/2017 | - | For filing objections | Rule 6 of IB | Impact Safety Glass Works Pvt Ltd Vs SBI |

NAME (IN CAPITAL) SL.

SIGNATURE

ADVOCATE Secund Crection Whosen.

Dr. k. S. Ranchardson, Pcs For Corporate
S. Jayalaschm, Adv. debtor

For 16884 (0
804 40597602.

ORDER

PCS for Petitioner Company is present. Counsel for Respondent/Financial Creditor is also present. He has filed written submission on the memo of withdrawal. We have heard both sides on the memo for withdrawal. List it for consideration on 05/03/2018.

Member (T)

Member (J)